

Central Administrative Tribunal  
Principal Bench, New Delhi.

OA-1943/95

(2)

New Delhi this the 19th Day of October, 1995.

Hon'ble Sh. B.K. Singh, Member(A)

Shri K.K. Singh,  
S/o Sh. K. Mohan Singh,  
R/o Qr. No.536-A, Sector-III,  
R.K. Puram, New Delhi.

Applicant

(through Sh. S.C. Saxena, advocate)

versus

1. Secretary,  
Ministry of Urban Development,  
Govt. of India, Nirman Bhavan,  
New Delhi.
2. The Director of Estate,  
Directorate of Estate,  
Nirman Bhavan, New Delhi.
3. Superintending Engineer,  
C.P.W.D., Nirman Bhavan,  
New Delhi.

Respondents

ORDER(ORAL)

delivered by Hon'ble Sh. B.K. Singh, Member(A)

The learned counsel for the applicant  
wants to withdraw this O.A. with liberty to file  
a fresh O.A. Accordingly, the O.A. is dismissed  
as withdrawn with liberty to file a fresh O.A.

(B.K. SINGH)  
MEMBER(A)

/vv/